

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 14th June, 2016

No.HC.VII-02/2013/3051/A. Shri Budi Habung, District & Sessions Judge, Yupia & Member-Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar, is posted against the post of Member Secretary, Arunachal Pradesh State Legal Services Authority, the post being created, vide Govt. Order No.JUD-2/2008, dated 11.05.2013.

Shri Habung will hand over charge of his Court and Office to Smt. Jaweplu Chai, District & Sessions Judge designate, Yupia and join his new assignment immediately.

No. HC.VII-02/2013/3052/A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Nani Grayu, District and Sessions Judge, Tezu, an Officer in Grade-I of the Arunachal Pradesh Judicial Service, as Registrar of the Itanagar Permanent Bench of Gauhati High Court, Naharlagun, the post being created, vide Govt. Order No. JUD/HCB-98/88 Vol-I dated 15.06.2015, in his grade pay plus other allowances as admissible under the Rules with effect from the date he assumes charge of the said post.

Shri Grayu will hand over charge of his Court and Office to Shri Ito Basar, District and Sessions Judge designate, Tezu and proceed to join his new assignment immediately.

No.HC.VII-02/2013/3053/A. Smt. Jaweplu Chai, Addl. District & Sessions Judge, Basar, is transferred and posted as District & Sessions Judge, Yupia vice Shri Budi Habung transferred.

Smti Chai will hand over charge of her Court and Office to Shri Lobsang Tenzin, Addl. District & Sessions Judge designate, Basar and proceed to join her new assignment immediately.

No.HC.VII-02/2013/3054/A. Shri Ito Basar, Addl. District & Sessions Judge, Pasighat, is transferred and posted as District & Sessions Judge, Tezu vice Shri Nani Grayu transferred.

Shri Basar will hand over charge of his Court and Office to Shri Gote Mega, Addl. District & Sessions Judge designate, Pasighat and proceed to join his new assignment immediately.

No.HC.VII-02/2013/3055/A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-I of the Arunachal Pradesh Judicial Service as Sessions Judges of the Sessions Divisions with Head-quarters as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charges as such:-

Contd.....

| Sl. No. | Name of the Officers | Sessions Divisions | Head-quarters/Station |
|---------|----------------------|--------------------|-----------------------|
| 1. | Smt. Jaweplu Chai | West | Yupia |
| 2. | Shri Ito Basar | East | Tezu |

No.HC.VII-02/2013/3056/A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Arunachal Pradesh has been pleased to appoint the following Officers in Grade-I of the Arunachal Pradesh Judicial Service in order of merit, vide Govt. Order No. JUD-62/2016 dated 16.05.2016 issued by the Chief Secretary, Govt. of Arunachal Pradesh. They are undergoing Induction Training w.e.f. from 23.05.2016 as per Arunachal Pradesh Judicial Service Rules, 2006. They will be on probation for a period of 2 (two) years as per Rules:-

1. Shri Lobsang Tenzin
2. Shri Gote Mega

No.HC.VII-02/2013/3057/A. On their appointment in Grade-I of the Arunachal Pradesh Service and in anticipation of their completion of Induction Training, the High Court has been pleased to post the following Officers at the Stations as shown below against their names:

| Sl. No. | Name of the Officer | District | Post and Place of Posting |
|---------|---------------------|------------|----------------------------------------------------------------------------------|
| 1. | Shri Lobsang Tenzin | West Siang | Additional District & Sessions Judge, Basar, vice Smt. Jaweplu Chai transferred. |
| 2. | Shri Gote Mega | East Siang | Additional District & Sessions Judge, Pasighat, vice Shri Ito Basar transferred. |

No.HC.VII-02/2013/3058/A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court has been pleased to appoint the following Officers in Grade-I of the Arunachal Pradesh Judicial Service, as Additional Sessions Judges of the Sessions Divisions with Stations as shown below against their names to exercise such power within the local limits of the respective jurisdiction with effect from the date of assuming charge as such: -

| Sl. No. | Name of the Officer | Sessions Division | Station |
|---------|---------------------|-------------------|----------|
| 1. | Shri Lobsang Tenzin | West | Basar |
| 2. | Shri Gote Mega | East | Pasighat |

By Order,
Sd/- M.A. Ali,
REGISTRAR (VIGILANCE)

Contd.....

Copy to: -

1. The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
2. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, Itanagar. He is requested
 - (i) to place the services of Shri Nani Grayu, District and Sessions Judge, Tezu at the disposal of the Gauhati High Court with effect from the date of his joining in the Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
 - (ii) to invest Smt. Jaweplu Chai and Shri Ito Basar with the powers of District Judge
 - (iii) to invest Shri Lobsang Tenzin and Shri Gote Mega with the powers of Additional District Judge.
3. The Accountant General (Audit), Arunachal Pradesh, Itanagar.
4. Shri Budi Habung, District & Sessions Judge, West Sessions Division, Yupia.
5. Shri Nani Grayu, District & Sessions Judge, East Sessions Division, Tezu.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. Smt. Jaweplu Chai, Additional District & Sessions Judge, Basar.
8. Shri Ito Basar, Additional District & Sessions Judge, Pasighat.
9. Shri Lobsang Tenzin, Grade-I Officer of the Arunachal Pradesh Judicial Service (under training), C/O, Administrative Officer, Judicial Academy, Assam, Guwahati. He will join at his place of posting immediately after completion of Induction Training.
10. Shri Gote Mega, Grade-I Officer of the Arunachal Pradesh Judicial Service (under training), C/O, Administrative Officer, Judicial Academy, Assam, Guwahati. He will join at his place of posting immediately after completion of Induction Training.
11. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun
12. The Joint Registrar (_____), Gauhati High Court, Guwahati
13. The Deputy Registrar (_____), Gauhati High Court, Guwahati
14. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
15. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
- ✓ 16. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
17. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati
18. The Director of Printing, Govt. of Arunachal Pradesh. He is requested to publish the same in the next issue of Arunachal Pradesh Gazette Notification.


REGISTRAR (VIGILANCE)

20/6/16
 14/6/16